

In the National Company Law Tribunal, Jaipur

CP No. 60/441(ND)/2017

TA NO. 58/2018

UNDER SECTION 441 OF COMPANIES ACT, 2013

In the matter of:

M/s. Multi Metals Ltd. Applicant/Petitioners

VS.

ROC JaipurRespondent

Order delivered on 28.09.2018

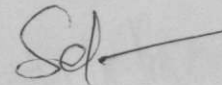
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Deepak Arora, Adv.
Sandeep Taneja, Adv.

For Respondent(s) : Dr. Amol Shinde, DROC-DOL.

ORDER

The matter is adjourned to 25.10.2018 upon request.



**(R. Varadharajan)
Member (Judicial)**